GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 317 TO BE ANSWERED ON THE 16TH MARCH, 2018 PURCHASING OF DRUGS UNDER CGHS

†*317. SHRI JANAK RAM:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the patients under the Central Government Health Scheme (CGHS) have to face problems due to complicated process of purchasing Ayurvedic, Siddha, Unani and other drugs under the said scheme;
- (b) if so, the details thereof;
- (c) the details of the funds allocated and spent on Ayurvedic, Siddha, Unani and Homoeopathic drugs under this scheme during each of the last two years, separately; and
- (d) the steps taken by the Government to speed up the purchase process and reduce the problems of the patients?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 317* FOR 16TH MARCH, 2018

- (a) & (b) Some difficulties are being faced by the beneficiaries not because of the complex process but because of:
 - i. Non-availability of Authorized Local Chemist for AYUSH in Cities outside Delhi.
 - ii. Non-availability of Rate Contract for AYUSH drugs.
- (c) The details of the funds allocated and spent for the procurement of Ayurvedic, Siddha, Unani and Homeopathic Medicines under CGHS during the last two years are as under:-

(Rupees in Crores)

	2015-16		2016-17	
	Allotment	Expenditure	Allotment	Expenditure
Ayurvedic	5.16	4.22	5.44	3.07
Unani	1.50	0.72	1.50	0.78
Homeopathy	1.50	0.58	1.50	0.29
Siddha	0.68	0.37	1.00	0.35

- (d): Following steps have been taken to expedite the procurement process and minimize the problems of the beneficiaries:
 - i. New Ayurvedic Formulary has been prepared for 2017-19 under which 221 Generic medicines are procured from Indian Medicine Pharmaceutical Corporation Limited (IMPCL) directly and 150 medicines (not manufactured by IMPCL called non-IMPCL medicines) are being procured from Government/PSU pharmacies.
 - ii. Procurement process has been initiated for Ayurvedic, Homeopathic and Unani medicines, which are not supplied by Indian Medicine Pharmaceutical Corporation Limited (IMPCL) and other Government undertakings, from open market through e-tender.
 - iii. New formulary for Siddha is being prepared and the medicines shall be procured in similar manner.
 - iv. Medicines, which are not readily available in stock are procured through Authorized Local Chemists (ALCs) attached with those dispensaries